


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/97 & 98/CAA/2017
NAME OF THE TRANSFEROR : SHAL TRANS PVT LTD
NAME OF THE TRANSFERRE : SEA HAWK LINES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	A. NARAYANAN	Counsel for Petitioners.	

ORDER

Counsel for both the parties present and submitted their arguments. Heard. **Order is reserved.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)